

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1670
TO BE ANSWERED ON 09.12.2015**

CONSTRUCTION OF RAILWAY LEVEL CROSSINGS

†1670. COL. SONARAM CHOUDHARY:

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that approval has been sought from railway department to construct railway level crossings and public utility works on railway land in States for implementation of various schemes and if so, the details thereof;

(b) whether several important projects are pending in the absence of said approval;

(c) if so, the details thereof;

(d) whether any proposal regarding construction of railway level crossing for implementation of drinking water schemes in Rajasthan especially in Badmer-Jaisalmer areas is under consideration and if so, the details thereof; and

(e) the time by which approval is likely to be accorded?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): Proposals to construct railway level crossings and public utility works on railway land are received in railways from State Governments. It is a continuous process. Proposals for construction of Road Over Bridges (ROBs)/Road Under Bridges (RUBs) are considered on cost sharing basis or on deposit term as no new level crossing is provided on existing railway lines as per extant policy.

Regarding public utility works on railway land, permission for leasing of land is granted by railways after completing necessary formalities governed by specific rules & conditions.

(d) and (e): At present, there are 16 proposals of crossing of drinking water pipeline in Barmer-Jaisalmer areas in Rajasthan. Out of these 16 proposals, sponsoring agencies have to complete the procedural requirements in 9 cases. As the sponsoring agencies take time in completing the procedural requirements, no target can be fixed by Railways for granting approval for the same.
